

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 22737/2013

M/S KAMAKHYA TRADERS & ORS.

Petitioner(s)

VERSUS

RAILWAY BOARD MINIS. OF RAIL. & ORS.

Respondent(s)

Date : 29/04/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Sandeepan Pathak, Adv.
Mr. C. D. Singh, Adv.

For Respondent(s)

Ms Pallavi Pratap, Adv.
Mr. Shreekant N. Terdal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 6 have already filed counter
affidavit.

Await service of respondent no.7

Rejoinder affidavit has been filed in terms of the
Court's order.

List again on 8.7.2016.

(PAWAN DEV KOTWAL)
Registrar